

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2384
TO BE ANSWERED ON 07/08/2026

HABITATIONS CONNECTED UNDER PMGSY IN KARNATAKA

2384 Shri Narayanas K. Bhandage:

Will the Minister of Rural Development be pleased to state:

- (a) the total kilometers of rural roads constructed and the number of habitations connected from Bagalkot under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during financial year 2025-26, phase-wise in Karnataka;
- (b) the implementation plan for road upgradation and maintenance in Karnataka, if any;
- (c) the targets for construction and upgradation of rural roads under the Scheme, State-wise; and
- (d) whether any mechanism has been adopted for prioritizing connectivity in aspirational districts, tribal and remote areas, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): During the Financial Year 2025–26, a total of 37 road works covering 41.52 km and 3 long-span bridges were completed in the state of Karnataka under various verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY). Out of these, in Bagalkot district, a total of 4 road works covering 4.04 km were completed during FY 2025–26 under PMGSY-III. With regard to habitation connectivity, all 7 eligible habitations in Bagalkot district have been provided all-weather road connectivity under PMGSY prior to FY 2025–26.

(b): "Rural Roads" is a state subject, and as per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State/UT governments. Roads are covered under a 5-year maintenance contract to be entered into along with a construction contract with the same contractor as per the Standard Bidding Document (SBD). Since the design life of PMGSY roads is ten years, the States have to undertake further five years of maintenance. While implementing PMGSY-III a MoU was signed with the States for undertaking post five-year maintenance. As per the PMGSY Guidelines, contractors are required to maintain the roads for five years after construction under the Defect Liability Period (DLP), following which the State Government is responsible for their continued maintenance. Maintenance is monitored through the Electronic Maintenance of Rural Roads (eMARG) platform, which facilitates planning, execution and monitoring of routine and periodic maintenance of rural roads.

(c): For the Financial Year 2026-27, physical targets for the construction and upgradation of rural roads under various ongoing verticals of PMGSY have been finalized in consultation with the respective State Governments during the Annual Action Plan (AAP) meetings, based on the

balance of sanctioned works and the availability of budgetary resources. The State/UT wise allocated targets are given at **Annexure-I**.

(d): The Ministry of Rural Development is implementing PMGSY-IV, launched in September 2024, with an aim to provide new connectivity to 25,000 eligible habitations across the country during the period 2024–25 to 2028–29 to provide all-weather road connectivity. The primary objective of PMGSY-IV is to provide all-weather road connectivity to about 25,000 unconnected habitations of population size (as per Census 2011) 500+ in plains, 250+ in Special Category States (Arunachal Pradesh, Assam, Ladakh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir, and Uttarakhand), Special Category Areas [(Tribal Schedule-V Areas, Desert Areas, Aspirational Blocks/Districts, and Hilly areas as notified by the respective State Government (cross slope more than 25% gradient and the elevation is more than 600 meters from the Mean Sea Level)], and 100+ in LWE-affected Districts including Legacy & Thrust Districts identified by MHA from time to time. Under PMGSY-IV, habitations identified under Vibrant Village Programme II are being prioritized for all-weather road connectivity.

Further, the government has also integrated the road connectivity components of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) and the Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) through convergence with PMGSY-IV. This convergence framework applies to all states and Union Territories. Under this framework priority is given to unconnected habitations identified under DA-JGUA that have a population of 500 or more with at least 50% Scheduled Tribe population or those in Aspirational Districts with a population of 250 or more including at least 50 persons of Scheduled Tribes. Similarly, under PM-AJAY, priority is given to unconnected habitations with a population of 500 or more and at least 40% Scheduled Caste population as per Census 2011.

In addition to the above, the road connectivity component of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) is also being implemented as a separate vertical under PMGSY to provide connectivity to the habitations of Particularly Vulnerable Tribal Groups (PVTG).

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 2384 due for answer on 07.08.2026

State/UT wise allocated physical targets under PMGSY during the FY 2026-27

Sr. No.	State/UT Name	Targets
		Road Length (km)
1	A & N Islands	58
2	Andhra Pradesh	803
3	Arunachal Pradesh	1666
4	Assam	489
5	Bihar	547
6	Chhattisgarh	2272
7	Goa	10
8	Gujarat	101
9	Haryana	0
10	Himachal Pradesh	781
11	Jammu & Kashmir	647
12	Jharkhand	922
13	Karnataka	97
14	Keralam	221
15	Ladakh	97
16	Madhya Pradesh	1033
17	Maharashtra	598
18	Manipur	800
19	Meghalaya	330
20	Mizoram	151
21	Nagaland	148
22	Odisha	277
23	Puducherry	25
24	Punjab	150
25	Rajasthan	1537
26	Sikkim	148
27	Tamil Nadu	151
28	Telangana	902
29	Tripura	396
30	Uttar Pradesh	296
31	Uttarakhand	377
32	West Bengal	750
Total		16,780
